

Order dt. 16-04-2010Coram:

Hon'ble Mr B.V. Rao, Member(J)

Hon'ble Mr C.R. Mohapatra, Member(J)

Final order dt 16.4.10Copies issued to both  
counsel.T. Dehingan

10.5.10

PSU  
Sol(S)

Heard. It is submitted  
by ld counsel for both sides  
that the grievances of the applicant  
have been redressed during the  
pendency of O.A.

In view of above, there  
is nothing which remains to be  
adjudicated upon in this case.  
This O.A. is disposed of as  
inconsequential.

Member(J)Member(J)